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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/294/ (IB)/2017
NAME OF THE PETITIONER(S) : AMTEX DYE CHEM INDUSTRIES
NAME OF THE RESPONDENT(S) : ROHINI TEXTILES INDUSTRIES
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. G. SATHYA NARAYANA For A. K. MYLSAMY	} COUNSEL FOR PETITIONER	Whishay
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T. SRINIVASARAOULAN
AND ASSOCIATES

COUNSEL FOR RESPONDENT S. Suresh
7/06/17

ORDER

Counsel for both the parties present. Counsel for the respondent submitted that he has filed counter in this matter yesterday stating that they have already filed a Civil Suit before City Civil Court, Ahmadabad and the matter is *sub-judice*. Counsel for the respondent is directed to bring all the pleadings and certified copy of the last order passed by the City Civil Court in order to know the latest status of the case. Both the counsel are directed to make final submissions. In the meantime, counsel for the petitioner is also directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016. Put up on **19.06.2017 at 02.30 P.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)